

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**EXECUTION PETITION NO. 02 OF 2017 IN
APPEAL NO. 338 OF 2016**

Dated: 8th January, 2018

**Present: Hon'ble Mr. I. J. Kapoor, Technical Member
Hon'ble Mr. Justice N. K. Patil, Judicial Member**

In the matter of:

**M.P. Biomass Energy Developers Association & Ors. Petitioner(s) /
Appellant(s)**

Vs.

**Madhya Pradesh Electricity Regulatory Commission Respondent(s)
& Anr.**

ORDER

The matter could not be taken up due to administrative reasons.

List the matter on **26.02.2018.**

COURT MASTER